

Annexure - 2														
Name of Corporate debtor		Date of Commencement of Liquidation					List of Stakeholders as on							
		09.04.2021					12.07.2021							
Amount in Rs		List of Unsecured Financial Creditors												
Sl.No	Name of Creditor	Details of Claim Received		Details of claim admitted			Nature of claim	Amount covered by guarantee	% share in total amount of claims	Amount of Contingent Claim	Amount of any mutual fund, that may be result	Amount of Claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted										
1	Dhanalakshmi Bank LTD	07.05.2021	11,53,34,889.00	11,53,34,889.00	Cheque discounted sent for collection remain unpaid	Nil		5.52%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and Loan Documents 2) Claim admitted under Unsecured Financial Creditor category 3) Hence, the claim is admitted in full for Rs. 11,53,34,889/- under section 53(1)(d)	
2	NARAYAN Finance Ltd	25.06.2021	17,78,15,000.00	17,78,83,240.00	Inter Corporate deposits	Nil		8.52%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and other loan documents 2) Claim admitted under Unsecured Financial Creditor category 3) The claim pertaining to CRIP expenses is admitted in full for Rs. 68,240 /- along with interest under section 53(1)(a) and the amount claimed for Rs. 17,78,15,000/- is admitted in full under section 53(1)(a)	
3	Punjab & Sind bank	13.05.2021	75,94,44,516.00	75,95,01,516.00	Unsecured redeemable non convertible Debentures	Nil		38.37%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and the Loan Agreement 2) Claim admitted under Unsecured Financial Creditor category 3) The claim pertaining to CRIP expenses is admitted in full for Rs.6,57,000/- along with interest under section 53(1)(a) and the amount claimed for Rs. 75,94,44,516/- is admitted in full under section 53(1)(a)	
4	National Small Industries Corporation Ltd	14.01.2021	57,75,551.00	57,77,965.00	Financial Financial service to BIC CD by the way of discounting bills	Nil		0.28%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and the Loan Agreement 2) Claim admitted under Unsecured Financial Creditor category 3) Hence, the claim pertaining to CRIP expenses is admitted in full for Rs.2354/- along with interest under section 53(1)(a) and the amount claimed for Rs. 57,75,551/- is admitted in full under section 53(1)(a)	
5	Rashik Mahindra Bank Limited (Corporate Guarantor)	15.06.2021	97,17,97,393.72	97,17,97,393.72	Counter Guarantee given to M/s. Beachell Subst. Limited		97,17,97,393.72	48.54%	Nil	Nil	Nil	Nil	1) Verified with the DTF Order No. 04/9/2001 dated 5th July, 2018 and other supporting documents. 2) Claim admitted under Unsecured Financial Creditor category 3) The claim is admitted in full for Rs. 97,17,97,393.72/- under section 53(1)(d)	
6	Kolinkar Electric Co/Executives & Other Officers Welfare Trust	30.03.2021	54,57,286.00	57,96,982.00	Short term deposit given in the year 1999 in support of Demand Promissory Note issued by the company	Nil		0.28%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and other documents 2) Claim admitted under Unsecured Financial Creditor category 3) Your Claim has been admitted in full for Rs. 54,57,286/- in addition to your claim, interest portion after the CRIP commencement date to the date of Liquidation has been calculated and amounts to Rs. 3,39,697/- Hence, the total claim is admitted in full for Rs. 57,96,982/- under Section 53(1)(a)	
7	Kolinkar Electric Co/Myrene Hot. Welfare Trust	30.03.2021	28,33,082.00	24,78,356.00	Short term deposit given in the year 1999 in support of Demand Promissory Note issued by the company	Nil		0.12%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and other documents 2) Claim admitted under Unsecured Financial Creditor category 3) Your Claim has been admitted in full for Rs. 23,53,082/- in addition to your claim, interest portion after the CRIP commencement date to the date of Liquidation has been calculated and amounts to Rs. 1,45,274/- Hence, the total claim is admitted in full for Rs. 24,98,356/- under section 53(1)(a)	
8	Kolinkar Electric Co/Jubhi Uda. Managa Welfare Trust	30.03.2021	58,63,449.00	62,07,213.00	Short term deposit given in the year 1999 in support of Demand Promissory Note issued by the company	Nil		0.30%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and other documents 2) Claim admitted under Unsecured Financial Creditor category 3) Your Claim has been admitted in full for Rs. 58,63,449/- in addition to your claim, interest portion after the CRIP commencement date to the date of Liquidation has been calculated and amounts to Rs. 3,43,764/- Hence, the total claim is admitted in full for Rs. 62,07,213/- under Section 53(1)(a)	
9	Kolinkar Electric Co/Officers & Engineers Welfare Trust	30.03.2021	1,67,41,917.00	1,77,84,207.00	Short term deposit given in the year 1999 in support of Demand Promissory Note issued by the company	Nil		0.85%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and other documents 2) Claim admitted under Unsecured Financial Creditor category 3) Your Claim has been admitted in full for Rs. 1,67,41,917/- in addition to your claim, interest portion after the CRIP commencement date to the date of Liquidation has been calculated and amounts to Rs. 10,42,290/- Hence, the total claim is admitted in full for Rs. 1,77,84,207/- under section 53(1)(a)	
10	Kolinkar Electric Co/Junior Officers Welfare Trust	30.03.2021	46,50,115.00	49,48,230.00	Short term deposit given in the year 1999 in support of Demand Promissory Note issued by the company	Nil		0.24%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and other documents 2) Claim admitted under Unsecured Financial Creditor category 3) Your Claim has been admitted in full for Rs. 46,50,115/- in addition to your claim, interest portion after the CRIP commencement date to the date of Liquidation has been calculated and amounts to Rs. 2,98,115/- Hence, the total claim is admitted in full for Rs. 49,48,230/- under Section 53(1)(a)	
11	Kolinkar Electric Co/Vice President's Welfare Trust	30.03.2021	1,95,12,159.00	2,07,26,536.00	Short term deposit given in the year 1999 in support of Demand Promissory Note issued by the company	Nil		0.98%	Nil	Nil	Nil	Nil	1) Verified with the books of accounts and other documents 2) Claim admitted under Unsecured Financial Creditor category 3) Your Claim has been admitted in full for Rs. 1,95,12,159/- in addition to your claim, interest portion after the CRIP commencement date to the date of Liquidation has been calculated and amounts to Rs. 12,14,377/- Hence, the total claim is admitted in full for Rs. 2,07,26,536/- under Section 53(1)(a)	
TOTAL			2,08,47,33,937.72	2,08,83,38,467.72			97,17,97,393.72	100%						